

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
SWADESHI MERCHANTS PRIVATE LIMITED OPERATING IN TRADING AT KOLKATA
(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS
1.	Name of the corporate debtor along with PAN & CIN/LLP No. SWADESHI MERCHANTS PRIVATE LIMITED PAN-AAMCS8153K CIN-U51900WB2009PTC133119
2.	Address of the registered office 31, Sir Hariram Goenka Street, Kolkata-700007, West Bengal
3.	URL of website NIL
4.	Details of place where majority of fixed assets are located NIL
5.	Installed capacity of main products/ services NIL
6.	Quantity and value of main products/ services sold in last financial year NIL
7.	Number of employees/ workmen For details, please connect to: cirp.swadeshimerchants@gmail.com
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL: For details, please connect to: cirp.swadeshimerchants@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL: For details, please connect to: cirp.swadeshimerchants@gmail.com
10.	Last date for receipt of expression of interest 10th September, 2026
11.	Date of issue of provisional list of prospective resolution applicants 20th September, 2026
12.	Last date for submission of objections to provisional list 25th September, 2026
13.	Date of issue of final list of prospective resolution applicants 05th October, 2026
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants 10th October, 2026
15.	Last date for submission of resolution plans 09th November, 2026
16.	Process email id to submit Expression of Interest cirp.swadeshimerchants@gmail.com
17.	Details of corporate debtor's registration status as MSME For details, please connect to: cirp.swadeshimerchants@gmail.com

Date: 21.08.2026
Place: Kolkata

Sd/-
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For Swadeshi Merchants Private Limited

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